

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/1994/2480/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Mahmud Ahmed  
Special Judge, CBI & NIA,  
Assam, Guwahati.

Dated Guwahati the 27<sup>th</sup> April, 2018.

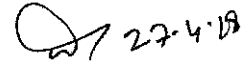
Sub: **Restricted Holiday.**

Ref:- Your letter No. SPL/CBI/04-2017/26, dtd. 25.04.2018.

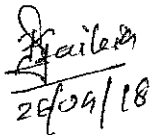
Sir,

With reference to the above, I am directed to inform you that,  
your prayer for Restricted Holiday on 02.05.2018 has been granted/rejected.

Yours faithfully,



**JOINT REGISTRAR (VIGILANCE)**

  
28/04/18